- (b) Production has not been materially affected.
- (c) The State Government are aware of the hardship involved; the Collieries have been able to secure some second-hand rails and this will ease the situation.

FOREIGN EXPERTS

- *1265. Shri A. N. Vidyalankar: Will the Prime Minister be pleased be state:
- (a) whether it is a fact that recently the Government of India have secured the services of a large number of foreign experts;
- (b) the total number of all foreign experts who are in India at present, along with their respective nationality (i) working under direct Government control; (ii) under private organisations; and (iii) working independently;
- (c) whether Government advertise their requirements of experts in foreign countries, and whether any applications are invited;
- (d) the agency conducting the selection of the personnel, whether it is made by the Government of India, or by some foreign agency;
- (e) whether the Union Public Service Commission and the Planning Commission have any voice in deciding the requirements and making selections; and
- (f) if the answer to part (e) above be in the negative, whether Government intend to set up some such selecting agency?
- The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) to (f). The information is being collected, and will be laid on the Table of the House when available.

SURPLUS U. S. ARMY STORES

- *1266. Shri H. N. Mukerjee: (a) Will the Minister of Works, Housing and Supply be pleased to state wnat has happened to U.S. Army Stores brought down to India for war purposes which were found surplus on termination of World War II and were taken over by Government?
- (b) What is the book value and market value of the stores concerned at the current rate of exchange?
- (c) Is it a fact that some rare and costly electrical equipments were sold in auction to an Indian firm and circulars were subsequently issued by Government for purchase thereof from the same firm?
- (d) Is it also a fact that accounts of depots closed some years ago have not been finalised yet?

- (e) What is the actual profit and loss on account of these stores at present?
- The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Bulk of the surplus stores has been disposed of.
- (b) Book values were not indicated in all cases in the records left by the U.S. Army. It was, however, roughly estimated at Rs. 240 crores at the then rate of exchange. It is not possible to assess the present market value.
- (c) So far as I know, no such thing took place. I can, however, look into the matter if full particulars of the deal are furnished.
 - (d) No, Sir.
- (e) The final balance sheet of the sale of American Surpluses has not yet been prepared.

RECOMMENDATIONS OF COAL INDUSTRY ADVISORY COMMITTEE

- *1267. Shri Virtal Rao: (a) Will the Minister of Production be pleased to state whether the recommendations of the Coal Industry Advisory Committee made in April, 1952 have been accepted by Government?
- (b) If so, what steps have been taken to see that they are implemented in the coal mines?
- The Minister of Production (Shri K. C. Reddy): (a) and (b). No Committee such as the "Coal Industry Advisory Committee" referred to has made any recommendation to the Government of India in April, 1952, but it is understood that the Member is referring to the recommendations made by the Working Party for the Coal Industry, which submitted its Report in September, 1951. A statement showing the action taken on the recommendations made by the Working Party is being compiled and will be laid on the Table of the House.

ADDITIONAL COMMUNITY PROJECTS

- *1268. Shri Sanganna: Will the Minister of Planning be pleased to state:
- (a) whether the State Governments have submitted proposals for further Community Projects for their respective States;
- (b) if so, the number required for each State; and
- (c) the fotal amount required for each State for such additional Projects?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) and (c). Do not arise.